

CC no.
Faisal Ahmed Khan Vs. Suraj Pal Amu
PS Jamia Nagar, New Delhi.

11.08.2021

(VC Proceedings through CISCO Webex)

Fresh complaint received by way of e-mail. It be
checked and registered as per Rules.

Present: Ld. Counsel Sh. Sarim Naved for the
applicant/ complainant.

Complaint perused.

Let ATR be called from the SHO concerned in the
following respect:

1. Whether any complaint has been made by the
complainant in the police station.
2. If yes, whether any action has been taken on the
said complaint
3. Whether any investigation or inquiry has been
conducted in this regard and if yes, then what is
the status of the investigation/ inquiry.
4. If any cognizable offence is made out, whether any
FIR has been registered or not.

Let the ATR be filed on 27.09.2021.

Copy of the complaint be sent to the concerned
Police Station.

RAJAT GOYAL
Digitally signed
by RAJAT GOYAL
Date: 2021.08.11
13:18:52 +0530

(Rajat Goyal)

MM-08 (SE): Saket Courts
New Delhi: 11.08.2021

CC no.
Faisal Ahmed Khan Vs. Yati Narsinghanand Saraswati
PS Jamia Nagar, New Delhi.

11.08.2021

(VC Proceedings through CISCO Webex)

Fresh complaint received by way of e-mail. It be checked and registered as per Rules.

Present: Ld. Counsel Sh. Sarim Naved for the applicant/ complainant.

Complaint perused.

Let ATR be called from the SHO concerned in the following respect:

1. Whether any complaint has been made by the complainant in the police station.
2. If yes, whether any action has been taken on the said complaint
3. Whether any investigation or inquiry has been conducted in this regard and if yes, then what is the status of the investigation/ inquiry.
4. If any cognizable offence is made out, whether any FIR has been registered or not.

Let the ATR be filed on 27.09.2021.

Copy of the complaint be sent to the concerned
Police Station.

RAJAT GOYAL
Digitally signed
by RAJAT GOYAL
Date: 2021.08.11
13:19:24 +05:30

(Rajat Goyal)

MM-08 (SE): Saket Courts
New Delhi: 11.08.2021